



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 2289/2019

This the 26th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Jadeja Ashok Sinh
S/o Sh. Jadeja Bhikubha
Sub: Absorption/Ct. Dvr.
Age 40 years, Group C
R/o Qtr. No. 214, Sector 5, Near Saket Court
Pushp Vihar, New Delhi, New Delhi-17. ...Applicant

(By Advocate : Mr. Abhinav Garg)

Versus

1. Union of India through its Secretary
M/o Personnel, Public Grievances & Pension,
North Block, New Delhi-01.
2. The Director,
Central Bureau of Investigation
CGO Complex, Lodhi Road, New Delhi.
3. The Superintendent of Police, CBI
Special Unit, GOI, 6/10, Jam Nagar House
Akbar Road, New Delhi.
4. The Secretary, Ministry of Home Affairs
North Block, New Delhi.
5. Asst. Director (Pers. III) Dte. Genl. SSB,
East Block, RK Puram, New Delhi.Respondents

(By Advocates : Sh. Hanu Bhaskar with Sh. Aamir Sheikh)



ORDER (Oral)

Mr. S.N. Terdal:

Counsel for the applicant submits that he wishes to withdraw this OA. Permitted. Accordingly, OA No. 2289/2019 is dismissed as withdrawn.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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